

**COURT NO. 29****THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN****To be Heard on Monday The 30th day of June 2025 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****NOTE : (i) YEAR 2023 MATTERS WILL BE TAKEN UP ON MONDAY AND TUESDAY  
(ii) YEAR 2024 MATTERS WILL BE TAKEN UP ON WEDNESDAY AND THURSDAY  
(iii) YEAR 2025 MATTERS WILL BE TAKEN UP ON FRIDAY****(CAUSE LIST MOTION HEARING)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>ADMISSION</b>					
1	WP/15545/2025 IA 1/2025 Direction Petition	IMANDI APPARAO Vs THE STATE OF ANDHRA PRADESH	G V L MURTHY	GP FOR SERVICES II GP FOR SERVICES I	VIZIANAGARAM
2	WP/15551/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	CHILAKALAPALLI ANANTHA LAKSHMI NAGAMANI Vs THE STATE OF AP	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I	WEST GODAVARI
3	WP/15661/2025 IA 1/2025 Direction Petition	K SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	GP FOR SERVICES I	VISAKHAPATNAM
4	WP/15676/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	SHAIK BABAVALI Vs THE STATE OF ANDHRA PRADESH	B SURYANARAYANA KUMAR	GP FOR SERVICES II	EAST GODAVARI
5	WP/15704/2025 IA 1/2025 Direction Petition	L MAHALAKSHMI NAIDU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES II	VISAKHAPATNAM
6	WP/15705/2025 IA 1/2025 Direction Petition	S NAGA SYAMALA Vs THE STATE OF AP	NIMMAGADDA VIJAYA SANTHI	GP FOR SERVICES II GP FOR SERVICES I	KRISHNA
7	WP/15707/2025 IA 1/2025 Suspension Petition	DUVVANA ASIRAYYA Vs THE STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES I	SRIKAKULAM
8	WP/15730/2025 IA 1/2025 Suspension Petition IA 2/2025 Suspension Petition IA 3/2025 Direction Petition IA 4/2025 Stay Petition	NAGAMANI DAPPODI Vs STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II	EAST GODAVARI
9	WP/15732/2025 IA 1/2025 Direction Petition	CHINTHADA HYMAVATHI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II	VIZIANAGARAM
10	WP/15734/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	M SUDHAKARARAO Vs STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES I	KURNOOL
11	WP/15737/2025 IA 1/2025 Suspension Petition	D SESHAGIRI RAO Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I	GUNTUR
12	WP/15765/2025 IA 1/2025 Direction Petition	GUGUBILLI RAJESWARI Vs THE STATE OF ANDHRA	SRINIVASA RAO MORTHA	GP FOR SERVICES I	VISAKHAPATNAM

PRADESH

13	WP/15770/2025 IA 1/2025 Direction Petition	PYLA VENKATA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MORTHA	GP FOR SERVICES I	VISAKHAPATNAM
14	WP/15776/2025 IA 1/2025 Direction Petition	K PULLANNA Vs THE STATE OF ANDHRA PRADESH	A V V S BHUJANGA RAO	GP FOR SERVICES II	KURNOOL
15	WP/15806/2025 IA 1/2025 Direction Petition	DR.MOGARALA GOVINDAIAH Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR SERVICES I	CHITTOOR
16	WP/15820/2025 IA 1/2025 Suspension Petition	K SIVA GOPI Vs THE STATE OF AP	SRINIVAS AMBATI	GP FOR SERVICES I	GUNTUR
17	WP/15822/2025 IA 1/2025 Direction Petition	S VIDYAVATHI Vs THE STATE OF AP	V PADMANABHA RAO	GP FOR SERVICES II GP FOR FINANCE PLANNING	KRISHNA
18	WP/15830/2025 IA 1/2025 Direction Petition	BURRA RAVINDRA REDDY (RAVI) Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES I	CHITTOOR
19	WP/15834/2025 IA 1/2025 Direction Petition	PATHIVADA MANIKYAM Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES II	VISAKHAPATNAM
20	WP/15863/2025 IA 1/2025 Direction Petition	MD ANSAR CLERK Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR COOPERATION	KRISHNA
21	WP/15896/2025 IA 1/2025 Direction Petition	V VENKATESULU Vs THE STATE OF ANDHRA PRADESH	CH SRINIVAS	GP FOR SERVICES I	CHITTOOR
22	WP/15901/2025 IA 1/2025 Direction Petition	M RAMAKRISHNAIAH NAIDU Vs THE STATE OF AP	KESAVI KUMARI NEMALA	GP FOR REVENUE	CHITTOOR
23	WP/15908/2025 IA 1/2025 Suspension Petition	BOORA TRIVENI Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II	VIZIANAGARAM
24	WP/15914/2025 IA 1/2025 Direction Petition	NALLANGARI SURENDER REDDY Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	GP FOR SERVICES I	KRISHNA
25	WP/15915/2025 IA 1/2025 Direction Petition	MOHAMMED SANAULLAH Vs THE STATE OF ANDHRA PRADESH	V MAHESWAR REDDY	GP FOR SERVICES I	VISAKHAPATNAM
26	WP/15919/2025 IA 1/2025 Direction Petition	N SUNEETHA Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES II	CHITTOOR
27	WP/15921/2025 IA 1/2025 Direction Petition	MEDISETTY SATYA SAI BABA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	EAST GODAVARI

28 WP/15926/2025  
IA 1/2025  
Stay Petition  
IA 2/2025  
Direction Petition

KARIPIREDDY  
JANARDHAN  
Vs  
THE STATE OF ANDHRA  
PRADESH

DR G V RAVI

GP FOR SERVICES I

SPS NELLORE

**COURT NO. 29**  
**THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN**

**To be Heard on Monday The 30th day of June 2025 (AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)**

**(ADJOURNED MOTION LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<b>ADMISSION</b>					
29	WP/10453/2025	RAYANKULA RAJASEKHARA NAIDU Vs THE PRINCIPAL SECRETARY (SCHOOL EDUCATION)	K KEDHARNATH CHOWDARY	GP FOR SERVICES II	ANANTAPUR
30	WP/11261/2025 IA 1/2025 Direction Petition	VUYYALA KOTI ANJAMMA Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR SERVICES II	GUNTUR
31	WP/12510/2025 IA 1/2025 Direction Petition	P SAILENDRA KUMAR Vs THE STATE OF AP	THOTA RAMAKOTESWARA RAO	GP FOR SERVICES II	PRAKASAM
32	WP/12875/2025 IA 1/2025 Suspension Petition	N.NAGABHUSHANAM Vs THE STATE OF ANDHRA PRADESH	G RAMANA RAO	GP FOR SERVICES II P V V SATYANARAYANA (SC FOR GIRIJAN C O)	VISAKHAPATNAM
33	WP/12988/2025 IA 1/2025 Direction Petition	G UDAY KUMAR REDDY Vs DEPARTMENT OF ATOMIC ENERGY AND CHAIRMAN	J UGRANARASIMHA	V VENKATA NAGA RAJU	YSR KADAPA
34	WP/13305/2025 IA 1/2025 Direction Petition	SRI BATHAKALA KRISHNA Vs THE UNION OF INDIA	GOLLAMUDI NAGASATYANARAYANA		SRIKAKULAM
35	WP/13309/2025 IA 1/2025 Direction Petition	U ASHOKA Vs THE GOVERNMENT OF INDIA	DHARANI KUMAR B	K.Sreedhar Murthy Senior Panal Counsel For Central Government	YSR KADAPA
36	WP/13313/2025 IA 1/2025 Direction Petition	SURAMPUDI SESHACHALAM Vs THE UNION OF INDIA	K GANI REDDY	Y V ANIL KUMAR (Central Government Counsel)	KURNOOL
37	WP/13319/2025 IA 1/2025 Direction Petition	KARANAM HARISH Vs THE INDIAN OIL CORPORATION	ANITA SWAIN		VISAKHAPATNAM
38	WP/13398/2025 IA 1/2025 Direction Petition	SAGAM SIVASAGARA KUMARI Vs CHIEF MANAGING DIRECTOR (OPERATIONS)	D YASODA	GP FOR SERVICES I	KRISHNA
39	WP/13428/2025 IA 1/2025 Direction Petition	E CHAITANYA KUMAR Vs UNION OF INDIA	THOTA SUNEETHA		VISAKHAPATNAM
40	WP/13454/2025 IA 1/2025 Direction Petition	TETALI SATYAVENI Vs THE STATE OF AP	SRI VIJAY MATHUKUMILLI	GP FOR SERVICES II	EAST GODAVARI
41	WP/13499/2025 IA 1/2025 Direction Petition	BODDU NIRMALA JYOTHI Vs THE STATE OF AP	B CHANDRA SHEKHAR	GP FOR SERVICES IV	KRISHNA
42	WP/13524/2025 IA 1/2025 Stay Petition IA 2/2025 Implead Petition	GARAPATI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	ANKALLA PRUDHVI RAJ	GP FOR SERVICES III	VISAKHAPATNAM

43	WP/14737/2025 IA 1/2025 Stay Petition	T VASANTHA Vs THE STATE OF AP	PAPUDIPPU SASHIDAR REDDY	GP FOR WOMEN DEV CHILD WELFARE	YSR KADAPA
44	WP/15094/2025 IA 1/2025 Direction Petition	GSK BURAN SAHEB. Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR SERVICES I	GUNTUR
45	WP/15137/2025 IA 1/2025 Suspension Petition	K A SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	CHEJARLA VENKATESWARA RAO	GP FOR SERVICES I GP FOR SERVICES II	GUNTUR
46	WP/15328/2025 IA 1/2025 Direction Petition	SEELA ADINARAYANA Vs THE STATE OF ANDHRA PRADESH	G RAMA KRISHNA	GP FOR SERVICES I HARI BABU MAGULURI SC For SERP	VISAKHAPATNAM
47	WP/15398/2025 IA 1/2025 Stay Petition	B A V P KUMARA REDDY Vs THE STATE OF AP	BALAJI MEDAMALLI	GP FOR SERVICES I GHANTA SRIDHAR	GUNTUR
48	WP/15401/2025	SABBINENI YELLAIAH CHOWDARY Vs THE STATE OF AP	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR SERVICES I	KRISHNA
49	WP/15498/2025 IA 1/2025 Direction Petition	BANDARU KANYA KUMARI Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MUNICIPAL ADMN URBAN DEV	WEST GODAVARI
50	WP/15605/2025 IA 1/2025 Suspension Petition	Y RAMESH Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR SERVICES I	GUNTUR

**INTERLOCUTORY**

51	WP/24559/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	DAMMAYI SUBRAMANYAM Vs THE STATE OF AP	M/S LOTUS LAW FIRM	GP FOR SERVICES II	SPS NELLORE
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**COURT NO. 29****THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN****To be Heard on Monday The 30th day of June 2025 (AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>ADMISSION</b>					
52	WP/12951/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition WP/12437/2023	ADALAM SIREESHA Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES III R2 UNSERVED,	CHITTOOR
53	WP/12437/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	S RAMA KRISHNA Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES III	CHITTOOR
54	WP/18034/2023 IA 1/2023 Direction Petition	C ESWAR REDDY Vs THE SPDCL	KRISHNA RAO M	VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
55	WP/18976/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition WP/7359/2023	MAHAMMAD AZEEM Vs THE STATE OF ANDHRA PRADESH	N BHARAT BABU	GP FOR SERVICES II MOHAMMED GAYASUDDIN	KURNOOL
56	WP/7359/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	ARJALA NARASINGA RAO Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR SERVICES I GP FOR SERVICES II SUDHIR MATTEGUNTA	KRISHNA
57	WP/19377/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 1/2024 Leave Petition	M.V.ASHOK KUMAR REDDY Vs STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR SERVICES IV VENKATA REDDY CHITTEM (SC FOR APMSIDC)	YSR KADAPA
58	WP/21626/2023 IA 1/2023 Direction Petition	SRI P LAXMIPATHI RAO Vs THE STATE OF AP	B V S CHALAPATI RAO	GP FOR SERVICES II	EAST GODAVARI
59	WP/22892/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition	P RAVI KIRAN Vs UNION OF INDIA	M SOLOMON RAJU	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) R2 R3 UNSERVED,	VISAKHAPATNAM
60	WP/33140/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Leave Petition	P GYANA PRASOONA Vs STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR EDUCATION GP FOR SERVICES III (AP) R2 R3 UNSERVED,	SRIKAKULAM
61	WP/33194/2023 IA 1/2023 Suspension Petition WP/32833/2023	M.V.V. SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I BALAJI MEDAMALLI T VIJAY HANUMAN SINGH	GUNTUR
62	WP/32833/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Vacate Stay Petition	P N RAJASEKHAR Vs THE STATE OF AP	C SRINIVASA BABA	GP FOR SERVICES I (AP) BALAJI MEDAMALLI	KRISHNA

63	WP/33378/2023 IA 1/2023 Direction Petition WP/26305/2023	A SRINIVAS NAIDU Vs THE STATE OF AP	V V SATISH	GP FOR COOPERATION V UMA DEVI	VIZIANAGARAM
64	WP/26305/2023 IA 1/2023 Direction Petition	A SRINIVAS NAIDU Vs THE STATE OF AP	V V SATISH	GP FOR SERVICES I V UMA DEVI	VIZIANAGARAM
65	WP/27062/2024 IA 1/2024 Direction Petition	GIDDE MOHANA RAO Vs DIVISIONAL COOPERATIVE OFFICER AND DEPUTY REGISTRAR	BANDA SAI SAMPATH KUMAR	GP FOR SERVICES II GP FOR SERVICES I	WEST GODAVARI
66	WP/5546/2025 IA 1/2025 Suspension Petition	MATCHA UMAMAHESWARA RAO Vs THE STATE OF AP	MOHAMMAD NAYAB RASOOL	GP FOR SERVICES I	SRIKAKULAM
67	WP/8272/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	SRI K. V. NAGESWARA RAO Vs UNION OF INDIA	N RAVI PRASAD	PAMARTHI KAMESWARA RAO SC FOR CENTRAL. GOVT. SURESH KUMAR ROUTHU SC FOR LIC OF INDIA	KRISHNA
68	WP/9699/2025 IA 1/2025 Suspension Petition	DOSAKAYALA KISHORE BABU Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR SERVICES I	WEST GODAVARI
69	WP/11647/2025 IA 1/2025 Direction Petition	AYUB KHAN Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	WEST GODAVARI
70	WP/11690/2025 IA 1/2025 Suspension Petition WP/12321/2025 WP/12413/2025 WP/12759/2025 WP/12845/2025 WP/12898/2025 WP/12999/2025 WP/13065/2025	SK NOOKA SAHEB Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	EAST GODAVARI
71	WP/12321/2025 IA 1/2025 Direction Petition	INTI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	I RAVINDRA BABU	GP FOR SERVICES I	WEST GODAVARI
72	WP/12413/2025 IA 1/2025 Direction Petition	B.MATHESU Vs THE STATE OF ANDHRA PRADESH	NICHENAMETLA NAGARAJU	GP FOR SERVICES II GP FOR SERVICES I	KURNOOL
73	WP/12759/2025 IA 1/2025 Direction Petition	C PRATAP KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	G TUHIN KUMAR	GP FOR SERVICES II	CHITTOOR
74	WP/12845/2025 IA 1/2025 Direction Petition	SRI. BOKKA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	EAST GODAVARI
75	WP/12898/2025 IA 1/2025 Direction Petition	M.SIVA SANKAR Vs THE STATE OF ANDHRA PRADESH	NICHENAMETLA NAGARAJU	GP FOR SERVICES II GP FOR SERVICES I	KURNOOL
76	WP/12999/2025 IA 1/2025 Direction Petition	N. RAMULU Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II	ANANTAPUR

77	WP/13065/2025 IA 1/2025 Direction Petition	PATHAM SIVA SANKAR RAO Vs THE STATE OF AP	G TUHIN KUMAR	GP FOR SERVICES I A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	KRISHNA
78	WP/12119/2025 IA 1/2025 Suspension Petition	M KIRAN BABU Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR SERVICES I M S R CHANDRA MURTHY G SRINIVAS REDDY	KRISHNA
79	WP/12235/2025 IA 1/2025 Direction Petition	BALLA VENUGOPALA KRISHNA @ VENUGOPAL Vs THE STATE OF ANDHRA PRADESH	KIRAN KUMAR VADLAMUDI	GP FOR SERVICES I	EAST GODAVARI
80	WP/12823/2025 IA 1/2025 Direction Petition	M. REVATHI Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	GP FOR SERVICES II	KRISHNA
81	WP/13056/2025 IA 1/2025 Direction Petition	ILLAYS SHAIK Vs THE STATE OF AP	P SARASWATHI	GP FOR SERVICES II	CHITTOOR
82	WP/13227/2025 IA 1/2025 Direction Petition	BANAVATH SRINIVAS NAIK Vs STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR SERVICES II	GUNTUR

#### **INTERLOCUTORY**

83	WP/12928/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	R BABU Vs THE STATE OF AP	G V L MURTHY	GP FOR HIGHER EDUCATION CH S V SURAJ	CHITTOOR
84	WP/22593/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	BASINA MOKHALINGAM Vs THE STATE OF AP	M RAVINDRA	GP FOR SERVICES IV	SRIKAKULAM
85	WP/33043/2023 IA 1/2023 Direction Petition	DR B VEERA RAGHAVAIHAH Vs STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR SERVICES I GP FOR TECHNICAL EDUCATION PITHANI CHANDRA SEKHARA REDDY (SC FOR RGUKT)	PRAKASAM

#### **FOR BEING MENTIONED**

86	IA/2/2025 For Being Mentioned WP/12523/2025	B. LAKSHMI DEVI Vs	KISHORE KUMAR.A		CHITTOOR
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#### **FOR WITHDRAWAL**

87	WP/20874/2023 IA 1/2023 Stay Petition	DR NERELLA NARENDRA KUMAR Vs THE STATE OF AP	SHAIK KHAJA BASHA	GP FOR SERVICES IV S V BUVANESWARI	SPS NELLORE
88	WP/28504/2023 IA 1/2023 Direction Petition	DR D KODANDA GIRI RAO Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR SERVICES IV	EAST GODAVARI
89	WP/30471/2024 IA 1/2024 Direction Petition	K E VENKATASWARLU Vs THE STATE OF AP	J M NAIDU	GP FOR SERVICES I BABUJI TENNETI (S C FOR APSC CFC)	CHITTOOR
90	WP/31207/2024 IA 1/2024 Suspension Petition	CH. HARI BABU Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B	GP FOR SERVICES III	CHITTOOR

91	WP/6603/2025 IA 1/2025 Direction Petition IA 2/2025 Petition to Withdraw	N SOLOMON Vs THE STATE OF ANDHRA PRADESH	NEHEMIAH PERIKE	GP FOR SERVICES II	KRISHNA
<b>ADMISSION</b>					
92	WP/780/2023 IA 1/2023 Suspension Petition	S SURESH Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION (APSRTC)	MD MUJUBYUDDIN	K VISWANATHAM (SC FOR APSRTC)	SPS NELLORE
93	WP/5644/2023 IA 1/2023 Direction Petition	V VENKATESULU Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES IV GP FOR SERVICES I B V APARNA LAKSHMI	ANANTAPUR
94	WP/15082/2023 IA 1/2023 Suspension Petition IA 1/2024 Leave Petition IA 1/2025 Leave Petition	PATI SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III	VISAKHAPATNAM
95	WP/20164/2023 IA 1/2023 Direction Petition IA 1/2025 Implead Petition IA 2/2025 Vacate Stay Petition	BUKKE ARUNA Vs THE STATE OF ANDHRA PRADESH	K ASAD AHAMED	GP FOR SERVICES I GP FOR SERVICES I D KISHORE KUMAR R3 UNSERVED,	CHITTOOR
96	WP/29523/2023 IA 1/2023 Miscellaneous Petition IA 1/2025 Leave Petition	M VEERA SIVA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	VENKATA SUBBAIAH POGULA	GP FOR ANIMAL HUSBANDARY	KRISHNA
97	WP/30217/2023 IA 1/2023 Direction Petition	K S M V KRISHNA RAO Vs THE STATE OF AP	C SRINIVASA BABA	GP FOR SERVICES I	EAST GODAVARI
98	WP/30852/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Direction Petition	YENTI DEVI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION (AP) T BALAJI GP FOR ENDOWMENTS	EAST GODAVARI
99	WP/31946/2023 IA 1/2023 Direction Petition	G KIRAN KUMAR Vs THE STATE OF AP	S V MUNI REDDY	GP FOR SERVICES III R3 UNSERVED,	SPS NELLORE
100	WP/32443/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	O PENCHALAI AH Vs THE GOVERNMENT OF ANDHRA PRADESH	MUTHINENI KOTESWARA RAO	GP FOR SERVICES IV	KRISHNA
101	WP/32715/2023 IA 1/2023 Direction Petition IA 1/2024 Implead Petition	PEDDINTI RAMBABU Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES IV K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) K SREEDHAR MURTHY GP for Village and Ward Secretariats	SRIKAKULAM
102	WP/33431/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Leave Petition	B VELANGINI Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR SERVICES III GP FOR SERVICES III (AP) GP FOR HIGHER EDUCATION	KRISHNA

103	WP/33637/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition IA 2/2024 Leave Petition	Y MANIKANTHA REDDY Vs THE AP PUBLIC SERVICE COMMISSION	G VENKATA KRISHNAIAH	V.VENKATA NAGA RAJU (SC FOR APPSC) GP FOR SERVICES I	KURNOOL
104	WP/3307/2025 IA 1/2025 Direction Petition	T VASANTHI Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR SERVICES I MANIKYA VEENA M (SC FOR PADMAVATHI MAHILA UNIVERSITY) GP FOR SERVICES III TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY)) S PARINEETA	YSR KADAPA
105	WP/12041/2025 IA 1/2025 Direction Petition	N.C SEKHAR Vs THE STATE OF ANDHRA PRADESH	P GOVINDA RAJULU	GP FOR SERVICES II ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
106	WP/12063/2025 IA 1/2025 Direction Petition	U . APPA RAO Vs THE STATE OF ANDHRA PRADESH	SYED ARIF BASHA	GP FOR SERVICES II VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
107	WP/12179/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition WP/12245/2025 WP/12246/2025 WP/12247/2025 WP/12248/2025 WP/12249/2025 WP/12250/2025 WP/12264/2025 WP/12271/2025 WP/12274/2025 WP/12276/2025 WP/13964/2025 WP/13965/2025 WP/13966/2025	DR.TALASILA.SRI LAKSHMI Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
108	WP/12245/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR. CH. GANESWAA RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
109	WP/12246/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	K V S SIREESHA Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
110	WP/12247/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	BODASINGI UMA PRASAD RAO Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
111	WP/12248/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR. NEELIMA DAVULURI Vs UNION OF INDIA	U D JAI BHIMA RAO	C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
112	WP/12249/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	K ARUNA KUMARI Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA GP FOR SERVICES II C V R RUDRA PRASAD	VISAKHAPATNAM
113	WP/12250/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR. SREEDHAR SOBHARIAPURAM Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD	VISAKHAPATNAM

114	WP/12264/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR.BORA. RAVI KUMAR Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
115	WP/12271/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	P SRIDHAR MAISA Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA GP FOR SERVICES II C V R RUDRA PRASAD	VISAKHAPATNAM
116	WP/12274/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR. P.SREERAMULU Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
117	WP/12276/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR. MINDI THRIVENI Vs UNION OF INDIA	U D JAI BHIMA RAO	YELLA REDDY RAJANALA C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
118	WP/13964/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR KONA RAJENDRA KUMAR Vs UNION OF INDIA	U D JAI BHIMA RAO	GP FOR SERVICES II C V R RUDRA PRASAD	VISAKHAPATNAM
119	WP/13965/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DR BODDANA SIMHACHALAM Vs UNION OF INDIA	U D JAI BHIMA RAO	C V R RUDRA PRASAD GP FOR SERVICES II	VISAKHAPATNAM
120	WP/13966/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	AKIRI SRIDHAR Vs UNION OF INDIA	U D JAI BHIMA RAO	GP FOR SERVICES II C V R RUDRA PRASAD	VISAKHAPATNAM
121	WP/13301/2025 IA 1/2025 Stay Petition	YERRAMSETTI RAMYA Vs THE STATE OF AP	ANGADA SATYA RAGHAVENDRA	GP FOR SERVICES II	EAST GODAVARI
122	WP/14667/2025 IA 1/2025 Direction Petition	MAJETI RAMA KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	GP FOR SERVICES I	GUNTUR

**INTERLOCUTORY**

123	WP/8821/2023 IA 1/2023 Stay Petition	HVS JYOTHI Vs UNION OF INDIA	D SATYAVATHI	T KOTESWARA RAO	VISAKHAPATNAM
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**INTERLOCUTORY(REVIEW PETITIONS)**

124	IA/2/2025-Review Petition WP/30378/2023	D KARUNALATHA Vs	SANTHAPUR SATYANARAYANA RAO	GP FOR SOCIAL WELFARE R1 R2 R3 UNSERVED,	KURNOOL
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